

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:159
ANSWERED ON:04.08.2010
INDEPENDENT REGULATORY AUTHORITY
Rao Shri Nama Nageswara

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has recently decided to set up an independent regulatory authority for assessment and accreditation of higher educational institutions on the lines of credit rating agencies;
- (b) if so, the details thereof;
- (c) whether the proposed authority is likely to be different from the present accreditation agencies like National Accreditation Council of AICTE etc.;
- (d) if so, the details thereof; and
- (e) the time by which the authority is likely to be set up?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.159 FOR 04-08-2010, ASKED BY SHRI NAMA NAGESWARA RAO, HON'BLE MEMBER OF PARLIAMENT, REGARDING INDEPENDENT REGULATORY AUTHORITY.

(a) to (e): Yes Sir. A Bill named "The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010" (Bill No 54 of 2010) has been introduced in the Lok Sabha on 03-05-2010. The Bill seeks to establish a National Accreditation Regulatory Authority which will register and regulate the accreditation agencies for the purposes of undertaking accreditation of all higher educational institutions. The Bill proposes to make accreditation mandatory for all Higher Educational Institutions, excluding institutions engaged mainly in agricultural education and research.